

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.8/ BB/ 2017 Sl. No. 43/ 2017	-	Hearing	Rule-6 of IB	Ultrateh Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Manjappa V.  
9449556355

petitioner



2. ANDRE PETER  
FOR S. SAGAR ASSOCIATES  
9886695823

RESPONDENT



The matter is listed today for admission. Counsel for respondent is present. Counsel for petitioner is also present. Counsel for petitioner requested adjournment.

List it on 30.10.2017.

  
MEMBER (J)